

National Company Law Tribunal

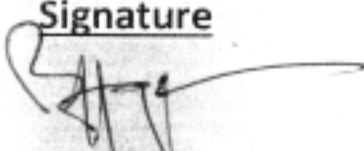
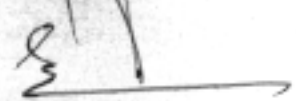
Allahabad Bench

CP NO. 14/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Tej Kumari book Depot Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zeyaul Haque	Adv.	Petitioner	
2.	Abhishek Srivastava		Respondent	

CP No.14/ND/2015

Sh. Zeyaul Haque, Advocate for the petitioner. Sh. Abhishek Srivastava, Advocate for the respondent. The case is fixed for pronouncement of order in I.A on maintainability of the impleadment application. As some more clarifications are still required from the petitioner side. Hence, order could not be pronounced.

As the petitioner counsel seeks time for submitting information. Hence, time is granted.

The matter to be listed on 27th February, 2018.

Dated:30.01.2018

Typed by:
Md. Zaid
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)